

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-915(ND)2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
27.07.2018**

**NAME OF THE COMPANY: M/s. Simplex Infrastructure Ltd. V/s. M/s.  
North Town Estates Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**For the Petitioner: Mr. S. S. Shamsbery and Mr. Ankit Raj, Advocates**

**For the Respondent: None**

**ORDER**

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 3<sup>rd</sup> August, 2018. Service be also effected on the Corporate Debtor through its Directors. Affidavit of service be filed.

**-Sd-**  
**(Deepa Krishan)**  
**Member (T)**

**-Sd-**  
**(Ina Malhotra)**  
**Member (J)**